

The revised national ambient air quality norms have been notified in November, 2009 by the Government while considering the proposal made out by the expert group constituted by the Central Pollution Control Board (CPCB).

(b) and (c) The CPCB has undertaken a task of introduction of Air Quality Index (AQI), a tool for public information on the status of ambient air quality. The AQI has been loaded on the website of CPCB for suggestion and comments of public. At this stage, it is not possible to indicate timeframe to formalise AQI in the cities of Madhya Pradesh or elsewhere in the country.

Reconstitution of Prime Minister's council on climate change

1257. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government has reconstituted the Prime Minister's council on climate change; and

(b) if so, the details of the members of the new council and what are the functions of the council?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The Government has reconstituted the Prime Minister's Council on Climate Change on November 3, 2014. The composition of the reconstituted council is given in Statement (*See below*). The functions of the council are to evolve a coordinated response to issues relating to climate change at the national level, to provide oversight for formulation of action plans in the area of assessment, adaptation and mitigation of climate change, and to periodically monitor key policy decisions.

Statement

Composition of the reconstituted Prime Minister's Council on Climate Change

1.	Prime Minister	Chairperson
2.	Minister of External Affairs	Member
3.	Finance Minister	Member
4.	Minister of Environment, Forests and Climate Change	Member

5.	Minister for Water Resources, River Development and Ganga Rejuvenation	Member
6.	Minister for Agriculture	Member
7.	Minister for Urban Development	Member
8.	Minister for Science and Technology	Member
9.	MoS (Power, Coal and NRE)	Member
10.	Cabinet Secretary	Member
11.	Foreign Secretary	Member
12.	Secretary, Ministry of Environment Forests and Climate Change	Member
13.	Dr. R. K. Pachauri, Director General, TERI	Member
14.	Shri Nitin Desai, Distinguished Fellow, TERI	Member
15.	Shri Chandrashekhar Das gupta	Member
16.	Shri Ajay Mathur, Director General, BEE	Member
17.	Shri J.M. Mauskar	Member
18.	Principal Secretary to PM	Member Convenor

Identification of polluted river stretches

1258. SHRI AMBETH RAJAN: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether Government identified those river stretches which are critically polluted;
- (b) if so, the details of the river stretches which are critically polluted; and
- (c) whether Government has conceived/formulated any plan/mechanism to clean these river stretches, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The Central Pollution Control Board (CPCB) is monitoring the water quality of aquatic resources in the country under its National Water Quality Monitoring Programme. The present network of water quality monitoring stations comprises of 2500 stations in 28 States